

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.08.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 244/BB/2018	For hearing IA 356/19 – For appointment of RP	Sec 7 of I&B code 2016	M/s Dena Bank	T P Muthanna Advocate	M/s Kavveri Telecom Infrastructure Limited	S Rajendra RMN Legal B Hariharan, IRP

ADVOCATE FOR PETITIONER/s:

Handwritten signature and name: A. C. M. R. P. Rao

ADVOCATE FOR RESPONDENT/s:

GAUTAM S BHARADWAJ
ADVOCATE FOR RESPONDENT

Handwritten signature of Gautam S. Bharadwaj

ORDER

Heard Shri Mohan C., AGM from Bank of Baroda and Shri Gautam S. Bharadwaj, learned Counsel for the Respondent.

Post the case on 23.08.2019.

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Member (T)

Handwritten signature in green ink
Member (J)

Krishna

Verified

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Court Officer